# Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.550/2016 in O.A.No.4241/2014

Wednesday, this the 14th day of December 2016

## Hon'ble Dr. K.B. Suresh, Member (J) Hon'ble Mr. K.N. Shrivastava, Member (A)

- Mr. Anandi Dev, age 37 years
   s/o Mr. Lalji Chaturvedi
   Health & Malari Inspector
   R/o B-276 Ayurvigyan Nagar, New Dehi 49
- 2. Mr. Om Prakash Bhati, age 27 years s/o Mr. Bhrigunath Ram Health & Malari Inspector
- 3. Mr. Abhimanyu, age 27 years s/o Mr. Pooran Chand Health & Malari Inspector
- 4. Meenu Rani, age 33 years d/o Mr. Deep Chand Health & Malari Inspector r/o C-9/84 Yamuna Vihar, Delhi – 53
- 5. Mr. Sanjeev Kumar, age 33 years s/o Mr. Raj Kumar
  Health & Malari Inspector
  r/o RZ-19/209, St-4
  West Sagarpur, New Delhi -46

All the applicants are working under DRM Delhi Northern Railway, New Delhi

.. Applicants

(Mrs. Meenu Mainee, Advocate)

Versus

#### Union of India through

- 1. Mr. D K Agarwal
  Secretary
  Railway Board
  Ministry of Railways
  Rail Bhawan, New Delhi
- 2. Mr. A K Punthia General Manager

Northern Railway Baroda House, New Delhi

3. Mr. Arun Arora Divisional Railway Manager Northern Railway State Entry Road, New Delhi

..Respondents

(Mr. Shailendra Tiwary, Advocate)

### ORDER (ORAL)

#### Dr. K.B. Suresh:

Mrs. Meenu Mainee, learned counsel for petitioners fairly concedes that as on date there is no contempt against the respondents, as the petitioners have already been reengaged.

2. Therefore, C.P. is closed. Notices issued to the respondents are discharged.

(K.N. Shrivastava) Member (A) ( Dr. K.B. Suresh ) Member (J)

<u>December 14, 2016</u>/sunil/